

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1590
ANSWERED ON:02.12.2014
TRAINING TO POLICE PERSONNEL
Biju Shri Parayamparanbil Kuttappan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that various States have not utilized the allocation meant for modernization and training of their police forces;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the lack of training and modernization of the forces are the main reasons for increase in the number of police/para military personnel killed in the country and if so, the reaction of the Government in this regard;
- (d) whether the Government has any proposal to enhance the participation of States affected by naxal violence for analysis, sharing of intelligence inputs and coordination to check the loss of lives; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of Seventh Schedule of the Constitution of India, the principal responsibility for managing these subjects lies with the State Governments, including modernisation and training of their police forces. However, the States have not been able to modernize and equip their police forces upto the desired level due to financial constraints. It is in this context that the Ministry of Home Affairs has been supplementing the efforts and resources of the States, from time to time, by implementing the Scheme for Modernisation of State Police Forces (MPF) Scheme. The details of funds released and utilised by State Governments during the last three years is Annex.

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(c): All Central Armed Police Forces (CAPFs) personnel are trained as per the need and requirement of the forces. In addition, operational aspects are further honed during promotional courses. Besides, theatre specific Pre-Induction Training and Rotational/ Refresher training is also provided to prepare the personnel to take on any eventuality. The CAPFs personnel are in possession of modern weapons as per their needs.

No instance has come to the notice of this Ministry wherein lack of training or non modernisation of forces has resulted in an increase in the number of casualties of CAPFs personnel.

(d) & (e): The Ministry of Home Affairs has been requesting the Left Wing Extremism (LWE) affected States time and again for their active participation in sharing of intelligence inputs with various intelligence agencies and for better coordination between State Police and CAPFs and amongst State Police of various States.

Several steps have been taken to strengthen and upgrade the capabilities of intelligence agencies at the Centre and State level. This includes intelligence sharing through Multi-Agency Centre (MAC) at the Central level and State Multi Agency Centre (SMAC) at the State level on 24x7 basis.

Training in intelligence is an integral part of regular training imparted to security personnel belonging to CAPFs. The Central Reserve Police Force and Border Security Force have set up their own schools for provide training on intelligence to its troops.

The LWE affected States have been advised from time to time to strengthen their intelligence wings/ State Intelligence Bureaus (SIBs). Steps have been taken to improve the intelligence network- technical intelligence and human intelligence through continuous technical upgradation and regular training of personnel on survei- llance & intelligence collection techniques and analysis of tech- nical intelligence, with the funds under various Schemes.

In order to ensure proper coordination among the States concerned, and between the State Governments and Central Government, a number of review and monitoring mechanism have been established to address different aspects of LWE problem. Some of these mechanisms are as under:-

- (i) A Standing Committee of the Chief Ministers of the States concerned under the Chairmanship of the Union Home Minister to work

out a coordinated policy and specific measures to deal with LWE problem on political, security and development fronts.

(ii) A Coordinated Centre chaired by the Union Home Secretary to review and coordinate the efforts of the State Governments, where the State Governments are represented by the Chief Secretaries and the Director Generals of Police.

(iii) A Task Force under the Special Secretary (IS), MHA with senior officers from Intelligence Agencies, CAPFs and State Police Forces, to monitor and coordinate counter-LWE efforts.